

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 16/641/14**  
**CA.NO**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2017**

**NAME OF THE COMPANY: M/s. Chadha Boards Ltd**

**SECTION OF THE COMPANIES ACT: 621A**

| <b><u>S.NO.</u></b> | <b><u>NAME</u></b> | <b><u>DESIGNATION</u></b> | <b><u>REPRESENTATION</u></b> | <b><u>SIGNATURE</u></b> |
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|---------------------|--------------------|---------------------------|------------------------------|-------------------------|

**Present:** Mr. Joylin Jain, Authorised Representative

**ORDER**

It is brought to the notice of this Bench that the matter has already been compounded by the Court and no further cause survives.

In view of the same, it is prayed that this petition may be dismissed as withdrawn.

Dismissed as withdrawn.

501-

**(Ina Malhotra)**  
**Member Judicial**